

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. OA 120 of 96

Present : Hon'ble Mr.D.Purkayastha, Judicial Member

Hon'ble Mr.B.P.Singh, Administrative Member

MAHESH CH. VERMA

VS

UNION OF INDIA & ORS.

For the applicant : Mr.M.Chakraborty, counsel  
Ms.B.Mondal, counsel

For the respondents: Ms.K.Banerjee, counsel

Heard on : 27.9.2000

Order on : 27.9.2000

O R D E R

D.Purkayastha, J.M.

Heard both the counsel. Lt. counsel for the applicant submits that the applicant does not want to proceed with the application. The application is therefore dismissed for non-prosecution. The letter written by the applicant to the Lt. counsel for the applicant be kept on record. No order as to costs.

*D.Purkayastha*  
MEMBER (A) →

in

*K*  
MEMBER (J)